

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

140

BENCH-II

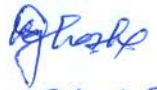
T.P.No. 324/KB/2017

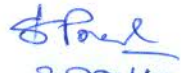
Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH AUGUST, 2018, 10:30 A.M

Name of the Company	Diva Lifestyle Pvt.Ltd		
Under Section	391(2) 394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Aiman Abdullah
Dilip Kumar Ghosh


30.08.2018

Mr. K.S. Pruthi. Joint Director (ER) 
30/8/18

140. 30-08-2018 – TP No. 324/KB/2017 – Diva Lifestyle Pvt. Ltd.

O R D E R

The Ld. Counsel for the Petitioner appeared.

Perused the record. Heard arguments.

The matter is adjourned for further consideration on 26-09-2018.

Sd

(Madan B Gosavi)
Member(Judicial)